

16.9.2002

MA-2021/2002 IN
OA-1503/2002

Present: Sh. Deepak Verma,
counsel for applicant.

Sh. Vijay Pandita,
counsel for respondents.

Sh. Pandita has filed MA-2021/02 seeking extension of time to implement the orders of the Tribunal. Applicant prays for 2 months time for implementing the order of the Tribunal. MA is allowed. However, it is made clear that no further extension will be granted.

(S.A.T. RIZVI)
Member (A)

(KULDIP SINGH)
Member (J)

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